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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.01.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 20/2020	For final hearing	Sec 241-242 of CA 2013	Ms. Gayatri Reddy T	Arjun N A, PCS	M/s Ready Foods Ltd	

ADVOCATE FOR PETITIONER/s: *Arjun. N.A*

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Arjun N.A, learned PCS for the Petitioner, though Video Conference and none appeared for the Respondent.

Post the case on **25.02.2021** for final hearing.

Shri

MEMBER (T)

Arjun

MEMBER (J)

Shruthi
Verma

Court Officer